Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 149 of 2010

Dated : 6th January, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Brihanmumbai Electricity Supply & Transport Undertaking … Appellant(s)

Versus

M.E.R.C. & Ors. ….Respondent(s)

Counsel for the Appellant(s) : Mr. H.S. Toor,
Mr. T.S. Sidhu &
Mr. K. Rajendra A. Shetty (Rep.)

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
Mr. Arijit Maitra & Mr. Sugam Seth for R.1
Mr. Sakya Singha Chaudhuri &
Mr. Avijeet Kr. Lala for R.2

ORDER

Heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on ***13.01.2012.***

(Rakesh Nath)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

ts/mk